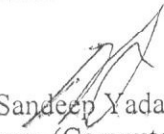


OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX: NEW DELHI

CIRCULAR

All the Judicial Officers, posted at Saket Courts are once again requested to direct their respective staff officials to complete the entire Data Entry Work of pending as well as decided cases and to fill all the fields of District Court Information System (DCIS) and to ensure that the actual pendency in the court completely matches with the figure reflected in the Data Base Server, so that the accurate and complete information can be provided to Litigants, General Public and Lawyers.

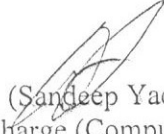
This issues with the approval of Ld. District & Sessions Judge (South District) and Ld. District & Sessions Judge (South East District), Saket Court Complex, New Delhi.


(Sandeep Yadav)
Officer In-charge (Computer)
Saket Court Complex,
New Delhi

(C477-16562)
No. _____/Cir./Computer/F.06/SD/Saket/15 Dated, New Delhi the 19/8/11

Copy forwarded for information and necessary action :-

1. All the Judicial Officers posted at South District and South East District, Saket Court Complex, New Delhi.
2. The Website Committee, Central District, Delhi for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
3. Private Secretary to Ld. District & Sessions Judge (South).
4. Private Secretary to Ld. District & Sessions Judge (South East).


(Sandeep Yadav)
Officer In-charge (Computer)
Saket Court Complex,
New Delhi